

The rates at which sawn timber is sold from the Government Sawmills at Chatham and Betapur, are given in the statements placed on the Table of the House [Placed in the Library. See No. T-558/62]. A reduction of 30% over the standard rate was allowed w.e.f. 1st November, 1954 in the case of sown timber supplied to the local population in Andamans and the government departments including P.W.D. but this concession was completely withdrawn w.e.f. 15-12-1957 on a suggestion made by audit that such subsidies could not be allowed by the Andamans Forest Department as a commercial department.

Central Fisheries Operative Training Institute

579. { Shri P. Kunhan:
Shri A. K. Gopalan:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 91 on the 7th August, 1962 and state the further progress made in the proposal to start a Central Fisheries Operative Training Institute at Cochin?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): In the light of the recommendations of the Norwegian Expert, a detailed scheme has since been prepared and is now under the consideration of the Government of India.

Coconut Cultivation in Kerala

580. { Shri P. Kunhan:
Shri A. K. Gopalan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Kerala Government have submitted any proposal to extend coconut cultivation;

(b) if so, the details thereof;

(c) whether the Central Government have promised to give any assistance in this matter;

(d) if so, the amount sanctioned during the Third Five Year Plan; and

(e) the amount sanctioned during the first and second year of the Third Five Year Plan and the amount already spent?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). Yes, a scheme for reclamation of 166 acres of Kayal land and 957 acres of coastal land, for planting coconuts has been included in the State's Third Five Year Plan. The latter area is proposed to be provided with irrigation facilities through filter points tube wells. Loans and subsidies have been provided for this purpose.

(c) The scheme is entitled to Central financial assistance as applicable to State Plan Schemes.

(d) A total provision of Rs. 15.85 lakhs has been made for this scheme.

(e) The Government of Kerala sanctioned an amount of Rs. 50,000 during 1961-62 and have made a provision of Rs. 1.79 lakhs during 1962-63.

An expenditure of Rs. 800 was incurred during 1961-62 and that incurred upto 30th September, 1962 during 1962-63 is Rs. 21,890.

Building of Ships in Foreign Countries

581. { Shri B. K. Das:
Shri S. C. Samanta:
Shri Subodh Hansda:
Dr. P. Mandal:

Will the Minister of Transport and Communications be pleased to state:

(a) which shipping companies have ordered for building their ships in foreign countries;

(b) what tonnage is to be acquired during the current year through those ships; and

(c) how many of them are meant for overseas and how many for coastal trade?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Only one Indian shipping company, viz. the Jayanti Shipping Company Private Ltd., New Delhi, has ordered eight bulk carriers for construction in a Japanese shipyard.

(b) Out of these eight vessels two vessels of about 20,000 G.R.T. each (32,250 D.W.T. each) are expected to be delivered before 31st March, 1963.

(c) All the eight vessels are meant for the overseas tramp trade.

Concrete Sleepers

582. { Shri S. M. Banerjee:
Shri Umanath:

Will the Minister of Railways be pleased to state:

(a) whether Government have taken a final decision to have R.S. concrete sleepers for Indian Railway; and

(b) if so, when manufacture is likely to be started?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswami): (a) No, Sir.

(b) Does not arise.

Cost of Manufacturing Locomotives

584] Shri S. M. Banerjee:
Shri Umanath:

Will the Minister of Railways be pleased to state:

(a) whether the cost of Chittaranjan Locomotives, has further come down in 1962;

(b) if so, how does it compare with the price of locomotives manufactured in Telco, Jamshedpur; and

(c) the reason for the difference?

The Deputy Minister in the Ministry of Railways (Shri Shafinawaz Khan): (a) No.

(b) and (c). Does not arise as the locos delivered by Telco are of the Metre Gauge, while Broad Gauge locos are manufactured in Chittaranjan Locomotive Works.

अलितालिया विमान की दुर्घटना

५८४. { श्री प्रकाशवीर शास्त्री :
श्री बिसनचन्द्र सेठ :
श्री प्र० के० देव :

क्या परिवहन तथा संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) अलितालिया विमान दुर्घटना की जांच में अब तक क्या प्रगत हुई है ; और

(ख) क्या इटली तथा अन्य देशों से गवाही देने के लिये कोई गवाह आये हैं ?

परिवहन तथा संचार कार्य मंत्रालय में उपमन्त्री (श्री मुहीउद्दीन): (क) और (ख). दुर्घटना की जांच अभी हो रही है। ५-१०-६२ तक बावन गवाह जांच अदालत के सामने गवाही दे चुके थे। इनमें से सात व्यक्ति इटली के थे और एक अमरीकन था जो कि आजकल रोम में रह रहा है।

Konkan Coastal Service

585. Shri Yashpal Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether the offer of a Goan shipowner to run the Konkan coastal service has been accepted; and

(b) whether it is a fact that the particular shipowner has offered to run the service without any increase in the present fares?